

**HIGH COURT OF ANDHRA PRADESH::HYDERABAD
ABSTRACT**

**ANDHRA PRADESH STATE JUDICIAL SERVICE - District and Sessions
Judges - Postings and Transfers - ORDERS - ISSUED.**

ROC.NO.5732/2013-B.SPL.

NOTIFICATION NO.1200-B.SPL.

DATED:13.09.2013.

The High Court is pleased to order the following Posting and Transfer:-

Sri P.Mohan Rao, District and Sessions Judge working on Other Duty as Secretary, Andhra Pradesh High Court Legal Services Committee, Hyderabad, after completion of his period of deputation by 14.09.2013 is recalled to Andhra Pradesh State Judicial Service and posted as Special Judge for trial of cases under SCs and STs (POA) Act-cum-VII Addl. District and Sessions Judge, Mahabubnagar (post kept vacant)

- i) Sri P.Mohan Rao, will handover charge of his post to the Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad on the AN of 14.09.2013 and proceed to his new station and shall take charge of his post from the Prl. District and Sessions Judge, Mahabubnagar.
- ii) The Member, Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad, will be in full additional charge of the post of Secretary, Andhra Pradesh High Court Legal Services Committee, Hyderabad, until further orders.

A.S. Narsinga
13-9-13
REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Personal Secretaries to the Registrars, Central Project Coordinator and District Judge (Enquiries), High Court of A.P., Hyderabad (for placing before the Registrars for information)
4. The Accountant General, Andhra Pradesh, Hyderabad
5. The Secretary to Government, Legal Affairs, Law Dept., Hyderabad
6. The Secretary to Government, Law (L.A & J - SC.F) Dept., Hyderabad
7. The Director, A.P. Judicial Academy, Secunderabad
8. The Chief Judge, City Civil Court, Hyderabad
9. The Chief Judge, City Small Causes Court, Hyderabad
10. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.

11. The Secretary, A.P. High Court Legal Services Committee, High Court, Hyderabad
12. The Prl. District and Sessions Judge, Mahabubnagar.
13. The I Addl. District and Sessions Judge, Mahabubnagar
14. The Special Judge for trial of cases under SCs and STs (POA) Act-cum-VII Addl. District and Sessions Judge, Mahabubnagar
15. The Pay and Accounts Officer, Hyderabad.
16. The District Treasury Officer, Mahabubnagar.

17. The President, Andhra Pradesh State Judicial Officers Association (Sri P.Muthyala Naidu, Prl. District and Sessions Judge, Vizianagaram.)
18. The Secretary, Andhra Pradesh State Judicial Officers Association (Sri V.Jaya Surya, Prl. District and Sessions Judge, Karimnagar)

19. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad